

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-211**  
244/252/ND/2018

**IN THE MATTER OF:**

M/s. Science Pyramid Publications Pvt. Ltd.  
Vs.  
ROC

...**Applicant**

...**Respondent**

**SECTION**

Under Section 252

**Order delivered on 20.08.2019**

**CORAM:**

**MS. INA MALHOTRA,  
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent : Mr. M. Yadubhushana Rao, AROC for ROC  
For the Income Tax Deptt. : Mr. Vibhooti Malhotra (Sr. Standing Counsel) and  
Mr. Siddharth Manocha Advocate.

**ORDER**

Reply of the ROC and the Income-tax Department is on record. As none appeared on behalf of the appellant, matter is adjourned to 20.09.2019.

*- Sd -*

**(SUMITA PURKAYASTHA)  
MEMBER (T)**

*- Sd -*

**(INA MALHOTRA)  
MEMBER (J)**